

অসম  ৰাজপত্ৰ

सत्यमेव जयते

THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 214 দিশপুৰ, মঙ্গলবাৰ, 30 ছেপ্টেম্বৰ, 2014, 8 আহিন, 1936 (শক)

No. 214 Dispur, Tuesday, 30th September, 2014, 8th Asvina, 1936 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 30th September, 2014

No. LGL.55/2003/75.— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XIII OF 2014

(Received the assent of the Governor on 20th September, 2014)

**THE ASSAM DEPUTY SPEAKER'S SALARIES AND ALLOWANCES
(AMENDMENT) ACT, 2014**

AN ACT

further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958.

Preamble

Whereas it is expedient further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

*Assam
Act, XVI
of 1958*

It is hereby enacted in the Sixty-fifth Year of the Republic of India, as follows :-

*Short title and
commencement*

1. (1) This Act may be called the Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2014.

(2) It shall come into force at once.

*Amendment of
section 2*

2. In the principal Act, in section 2, for the existing provisions of clauses (i), (iii) and (iv), the following shall be substituted, namely :-

"(i). a salary of seventy five thousand rupees per mensem;"

"(iii) a Daily Allowance of one thousand five hundred rupees while on official tour and its halt within the State of Assam:

Provided that the Deputy Speaker of the Assam Legislative Assembly shall be entitled to draw Daily Allowance of two thousand rupees whenever the Deputy Speaker performs the official duties outside the State of Assam and its halt;"

"(iv) a Sitting Allowance of one thousand five hundred rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session:

Provided that the Sitting Allowance shall not be admissible if the Deputy Speaker of the Assam Legislative Assembly performs the official tour within the State of Assam or outside the State of Assam and its halt during the period of the Assembly Session and such performance of official tour shall be intimated to the Principal Secretary, Assam Legislative Assembly;"

S. M. BUZAR BARUAH,

Secretary to the Government of Assam,
Legislative Department, Dispur.



THE ASSAM GAZETTE

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EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 263 দিশপুৰ, শনিবাৰ, 4 চেপ্তেম্বৰ, 2010, 13 ভাদ, 1932 (শক)

No.263 Dispur, Saturday, 4th September, 2010, 13th Bhadra, 1932 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 4th September, 2010

No. LGL.55/2003/59.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XX OF 2010

(Received the assent of the Governor on 31st August, 2010)

**THE ASSAM DEPUTY SPEAKER'S SALARIES AND
ALLOWANCES (AMENDMENT) ACT, 2010**

AN

ACT

further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958.

Preamble

Whereas it is expedient further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
XVI of
1958

It is hereby enacted in the Sixty-first Year of the Republic of India, as follows :-

Short title and commencement

- 1.(1) This Act may be called the Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2010.
- (2) It shall come into force at once.

Amendment of section 2

2. In the principal Act, for section 2, the following shall be substituted, namely :-

"2. Salary and Allowances of the Deputy Speaker :-

There shall be paid to the Deputy Speaker of the Assam Legislative Assembly, -

(i) a Salary of fifty five thousand rupees per mensem;

(ii) a Sumptuary Allowance of nine thousand rupees per mensem;

(iii) a Daily Allowance of one thousand rupees while on official tour and its halt within the State of Assam:

Provided that the Deputy Speaker of the Assam Legislative Assembly shall be entitled to draw Daily Allowance of one thousand five hundred rupees whenever the Deputy Speaker performs the official duties outside the State of Assam and its halt;

(iv) Sitting Allowance of one thousand rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session:

Provided that the Sitting Allowance shall not be admissible if the Deputy Speaker of the Assam Legislative Assembly performs the official tour within the State of Assam or outside the State of Assam and its halt during the period of the Assembly Session and such performance of official tour shall be intimated to the Secretary, Assam Legislative Assembly;

(v) a Parliamentary Assistant Allowance of rupees five thousand per mensem ;

(vi) two hundred litres of petrol for head quarter use per mensem ; and

(vii) a Mileage Allowance of eight rupees per kilometre for the use of his official car on official duty."

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department, Dispur.

PUBLISHED BY THE AUTHORITY

No. 263 Dispur, Assam, 4th September, 2010, 136 pages, 2.00 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT - LEGISLATIVE BRANCH

2010-2011

1st September, 2010

No. L.C.L. 31/2010/59 - The following Act of the Assam Legislative Assembly which received assent of the Governor is hereby published for general information.

ASSAM ACT NO. XX OF 2010

(Received the assent of the Governor on 31st August, 2010)

THE ASSAM DEPUTY SPEAKER'S SALARY AND

ALLOWANCES (AMENDMENT) ACT, 2010